

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**O.A. No.060/01555/2017**

**Date of decision: 03.01.2018**

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).**

Vijay Bharti S/o Sh. Ram Roop Singh, aged 59 years and 5 months, working as Multi Tasking Staff (MTS) in the office of Regional Provident Fund Commissioner, Chandigarh.

**...APPLICANT  
VERSUS**

1. Union Of India through Secretary to Government of India, Ministry of Labour & Employment, Shram Shakti Bhawan, Rafi Marg, New Delhi.
2. The Central Provident Fund Commissioner, EPF Organization (Under Ministry of Labour & Employment) Bhavishya Nidhi Bhawan, 14, Bhikaji Camma Palace, New Delhi.
3. Regional Provident Fund Commissioner, EPF Organization, SCO No.4-7, Sector 17-D, Chandigarh.

**...RESPONDENTS**

**PRESENT:** Sh. K. B. Sharma, counsel for the applicant.

**ORDER (Oral)**

**SANJEEV KAUSHIK, MEMBER (J):-**

1. After arguing the matter for some-time, learned counsel seeks permission to withdraw this O.A. enabling the applicant to approach respondent department by filing a representation.
2. Ordered accordingly.

**(SANJEEV KAUSHIK)  
MEMBER (J)**

Date: 03.01.2018.

Place: Chandigarh.

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